

SHRI SONTOSH MOHAN DEV: As far as I know, there is no MRTTP applications. I am not quite sure about that and if there is any one, I will let the hon. Members know.

The Member has said that delicensing will discourage the entrepreneurs to go to the backward areas. It is the responsibility of the respective State Government to declare special incentives for the entrepreneurs to go to the backward areas such as giving land at a very nominal rent, or a long term lease, giving exemption in sales tax and such other facilities. When many Chief ministers met me, I discussed this. Many States have agreed to give such concessions so that more titles go. I can tell the hon. Member that now people are willing to go to West Bengal and North Eastern States because various incentives have been given there and they are going now. It all depends on the initiative of the administration as to how fast they clear the applications. I know that in one State application is pending for twelve years and nothing has been done. Naturally entrepreneurs will not go there. In another State, Gujarat, where clearance of application is given within one to two months and the people are willing to go there and start. It is the responsibility of the State Government.

We, on our part, are also trying to encourage the industrialists to go to the backward areas and that process will continue.

As you have said about golfing, here also I part as I part in the golfing.

Central Assistance for Maintenance of Law and Order in Maharashtra

*797. SHRI MOHAN RAWLE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of the Central Reserve Police Force Battalions in Maharashtra;

(b) whether any Central Assistance is being provided to Maharashtra for the maintenance of law and order in the State; and

(c) if so, the details of such assistance provided to the State during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). No CRPF Bn. is presently deployed in Maharashtra. Para-military forces are provided to the extent possible whenever requested by the State Government, but no Central assistance is given for maintenance of law & order.

[*Translation*]

SHR MOHAN RAWLE: Mr. Speaker, Sir, I would like to know from the hon. Minister the number of revolvers asked for by Maharashtra Government with a view to supply these revolvers to their all Police officers and the number of revolvers supplied by Central Government against this request? Has Maharashtra Government also made a request for supply of high speed cars and if so, by what time these cars will be made available to Maharashtra Government?

[*English*]

THE MINISTER OF HOME AFFAIRS (SHRI S.B.CHAVAN): Sir, this question is about the maintenance of law and order and the Central Government. If the hon. Member wants, I will be able to give the entire information. The information is like this:

STATEMENT

| Item | Holding as on 1.1.89 | Releases after 1.1.90 | Releases after 1.1.91 |
|--------------------------------|-------------------------|--------------------------|--------------------------|
| 1 | 2 | 3 | 4 |
| Rifle 7.62 mm | - | - | 1000 |
| Rifle .303 | 57,944 | - | - |
| Sten Carbines 9 mm | 2,768 | - | - |
| Pistol 9mm | 636 | - | 225 |
| Pistol/Rev.38 | 6,498 | - | - |
| Rifle AK-47 | - | 100 | 50 |
| LMGs 7.62mm | - | - | - |
| The others are all ammunition. | | | |

[*Translation*]

SHRI MOHAN RAWLE: Mr. Speaker, Sir, how many persons have been killed in Bombay in gang rivalry? At the same time, I would like to know the number of innocent people killed there.

[*English*]

MR. SPEAKER: This is not allowed. You can ask that in Maharashtra Assembly.

[*Translation*]

SHRI DATTA MAGHE: Mr. Speaker, Sir, the hon. Minister has just now informed that Maharashtra has been provided with this much of weapons, but my submission is that the Maharashtra Government has asked for more weapons but the Central Government has supplied them far less than the demand. I would like to say that there are several criminal gangs operating in the State and they are equipped with latest arms and that is why military is sometimes called to nab them, especially in Bombay. Therefore, will the hon. Minister be pleased to state the quantum of weapons demanded by the Maharashtra Government and the reasons for not supplying the required weapons to them especially when the expenditure on this account was to be borne by the Maharashtra Government themselves?

[*English*]

SHRI M.M. JACOB: Sir, the question is about the CRPF. As regards this particular information, I want a notice.

SHRI MURLIDEORA: Sir, thousands of weapons are available in Bombay, Maharashtra and all over the country. Has the Government made any policy or are there any criterion which they would like to direct or guide the States that these are the criteria for giving the licence? Is the Government doing something to stop these unlicensed weapons?

MR. SPEAKER: This is within the juris-

dition of the Maharashtra Government.

SHRI RAM NAIK: Sir, in the reply it has been said that no central assistance is given for maintenance of law and order. Does the Government by this mean cash assistance? If the Maharashtra Government comes to you by way of an application that we want such and such armament are you referring to case assistance or any assistance in kind for which they are ready to pay? So, even for that you are not ready to help the Maharashtra Government. That is what I want to ask.

SHRI M.M. JACOB: Sir, actually for modernisation of the police force, the Maharashtra Government did send proposals and the Central Government has given assistance of Rs. 86.95 lakhs in 1988-89, Rs. 54.93 lakhs in 1989-90 and Rs. 75.28 lakh in 1990-91 for the modernisation of the police force. This is given on loan basis.

The other question that the hon. Member has asked, does not arise out of this question. But at the moment there is nothing pending.

SHRI ANKUSHRAO RAOSAHEB TOPE: Mr. Speaker, Sir, I would like to know how many times request has been made by the State Government and how many times para-military forces have been provided by the Central Government up-till now.

SHRI M.M. JACOB: Sir, para-military forces are being requested only for the specific use by the Maharashtra Government. There is a long list showing when these forces were provided... (*Interruptions*).

MR. SPEAKER: Statistics can be sent in writing.

SHRI RAM KAPSE: Sir, it was told by the Minister that assistance for modernisation was given during the last three years. I would like to know what was the demand from the Maharashtra Government and what was the percentage of the assistance given for modernisation.

SHRI M.M. JACOB: Sir, confusion may not come if the reply is understood in another aspect. The assistance is arrived at after discussion. After all, this is given on the basis of the amount that the Maharashtra Government is able to raise from their own side... (*Interruptions*).

SHRI RAM KAPSE: Sir, my question is whether they have accepted all the proposals or curtailed them.

SHRI S.B. CHAVAN: Sir, the assistance for modernisation has to be given to all the States and it depends upon the availability of funds with the respective State Governments also because they have to make matching contributions. It is quite possible that some of the States must have got more. Some of the States, because they could not raise the resources, could not get the same. So, we have to see that there is balance created amongst all the States so that their requirements can be fully met.

New Telephone Connections

*798. SHRI K. PRADHANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the gap between the demand and supply of new telephone connections in the country particularly in Orissa; and

(b) the time by which the gap is likely to be filled up?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) As on 31.7.1991, the gap between demand and supply for new telephone connections (reflected as "Waiting List") in the country is 12.69 lakhs and for Orissa, it is 5581.

(b) The draft plan proposals for the period 1990-95 envisage eliminating this gap for rural, backward and tribal areas as also areas served by exchanges of less than 5000 line size and reducing the waiting

period substantially for larger towns by 1995.

SHRI K. PRADHANI: Mr. Speaker, Sir, the waiting list in Orissa, specially in tribal areas is almost nil. The reason behind this is that the open wire system in tribal areas and forest areas is not working properly because heavy electric lines passing from various hydel projects, intercept these lines. Secondly, in jungle and forest areas, the thieves take away these lines and sell them away and it becomes very difficult for the Telephone Department to repair them. In view of this, the Government of India have decided since long to switch over to the microwave system. They have started the work but it is not completed. May I know from the hon. Minister by what time they are going to complete this microwave system in the district?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): Mr. Speaker, Sir, it is a fact that in some of the areas in the country, specially the tribal areas and the backward areas, we have not been able to reach the connectivity targets. We have taken a decision, as I have said in the previous question, that in each Panchayat we are trying to connect on RG and WG. This is the one easiest possible technique available with us where we can connect a panchayat to the Tehsil headquarters or to the nearest place where STD is available. So, this is under consideration. The microwave system is also being planned. I would give further details of the system to the hon. Member.

SHRI K. PRADHANI: Sir, they have installed some telephones on this microwave system in various post offices such as P.V.Os. As the transmission towers are very low, the engineers say that the telephones are not working properly. May I know from the hon. Minister whether the Government will take up this matter and improve the facility?

SHRI RAJESH PILOT: We have taken up this matter. Wherever connectivity is